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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

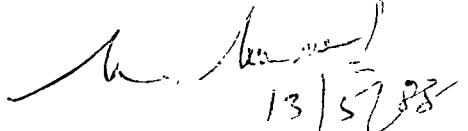
REGN. NO. OA 869/88

Shri K.G.Kalra ----- Applicant

Vs.

The Director,
Directorate of Coordination --- Respondents
Police Wireless,
Ministry of Home Affairs.

13.5.88 Applicant is present in person. He wants permission to withdraw this application. He has also filed a memorandum to this effect. In the circumstances, he is permitted to withdraw the application. Application is dismissed as withdrawn.


13/5/88
(KAUSHAL KUMAR)

MEMBER